

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 16
Rst. A (CA) 01/JPR/2024
CP No. 31/213/JPR/2021
Under Section 213 of
Companies Act, 2013**

In the matter of:

Natwar Lal Sodani

...Petitioner

Versus

Bhartiya Spinners Ltd. & Ors.

... Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 11.07.2024.

Therefore, the matter is reposted to 10.09.2024.


(Prabhu Dayal Sewda)
Court Officer

July 11, 2024